GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION No.1681 TO BE ANSWERED ON 21.09.2020

PRIVATISATION OF RAILWAY STATIONS

1681. SHRI MANOJ TIWARI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has any proposal to privatize railway stations;
- (b) if so, the details thereof, station-wise; and
- (c) the details of revenue likely to be accrued to the Government with this initiative and the future plans alongwith time line in this regard, station/firm-wise?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.1681 BY SHRI MANOJ TIWARI TO BE ANSWERED IN LOK SABHA ON 21.09.2020 REGARDING PRIVATISATION OF RAILWAY STATIONS

- (a) & (b): No, Sir. There is no proposal for privatization of railway stations, only the lease rights for use of land/air space shall be transferred to private parties for specified periods under station redevelopment programme. The ownership of the railway land/air space shall remain with Railways. The assets created on Railway land shall revert back to Railways after completion of the specified lease period.
- (c): Redevelopment of stations is planned through leveraging commercial development of sparable land and air space in and around railway stations, i.e. station redevelopment projects shall generally be cost neutral to Railways.

Station redevelopment program, at this scale, is first of its kind and complex in nature and requires detailed techno-financial feasibility studies and various statutory clearances from local bodies etc. Therefore, no time-frame can be indicated at this stage.
